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Title: Papers laid on the Table of the House by Ministers/Members.

मानव संसाधन विकास मंत्री (डॉ. रमेश पोखरियाल निशंक) : अध्यक्ष महोदय, मैं वर्ष 2019-2020 के लिए मानव संसाधन विकास मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 257/17/19]

जनजातीय कार्य मंत्री (श्री अर्जुन मुंडा) : अध्यक्ष महोदय, मैं वर्ष 2019-20 के लिए जनजातीय कार्य मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 258/17/19]

THE MINISTER OF HEALTH AND FAMILY WELFARE, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 2019-2020.

[Placed in Library, See No. LT 259/17/19]

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN) : Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Engineers India Limited and the Ministry of Petroleum and Natural Gas for the year 2019-2020.

[Placed in Library, See No. LT 260/17/19]

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार) : अध्यक्ष महोदय, मैं वर्ष 2019-2020 के लिए श्रम और रोजगार मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 261/17/19]

संस्कृति मंत्रालय के राज्य मंत्री तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रह्लाद सिंह पटेल): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(1) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) वर्ष 2019-2020 के लिए पर्यटन मंत्रालय की अनुदानों की विस्तृत मांगें ।

[Placed in Library, See No. LT 262/17/19]

(दो) वर्ष 2019-2020 के लिए संस्कृति मंत्रालय की अनुदानों की विस्तृत मांगें ।

[Placed in Library, See No. LT 263/17/19]

- (2) (एक) इंदिरा गांधी राष्ट्रीय मानव संग्रहालय, भोपाल के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) इंदिरा गांधी राष्ट्रीय मानव संग्रहालय, भोपाल के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 264/17/19]

- (4) (एक) एशियाटिक सोसाइटी ऑफ मुम्बई, मुम्बई के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) एशियाटिक सोसाइटी ऑफ मुम्बई, मुम्बई के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 265/17/19]

- (6) (एक) सेंटर फॉर बुद्धिस्ट कल्चरल स्टडीज, तवांग के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) सेंटर फॉर बुद्धिस्ट कल्चरल स्टडीज, तवांग के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (7) उपर्युक्त (6) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 266/17/19]

- (8) (एक) खुदाबख्श ओरिएंटल पब्लिक लाइब्रेरी, पटना के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) खुदाबख्श ओरिएंटल पब्लिक लाइब्रेरी, पटना के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (9) उपर्युक्त (8) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 267/17/19]

- (10) (एक) तिब्बत हाउस, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
(दो) तिब्बत हाउस, नई दिल्ली के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखा परीक्षा प्रतिवेदन।
(तीन) तिब्बत हाउस, नई दिल्ली के वर्ष 2017-2018 के

कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति
(हिन्दी तथा अंग्रेजी संस्करण)।

- (11) उपर्युक्त (10) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 268/17/19]

- (12) (एक) राजा राममोहन राय लाइब्रेरी फाउंडेशन, कोलकाता के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) राजा राममोहन राय लाइब्रेरी फाउंडेशन, कोलकाता के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (13) उपर्युक्त (12) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 269/17/19]

राष्ट्रीय स्मारक प्राधिकरण (निजामुद्दीन बस्ती स्मारक समूह के लिए धरोहर उपविधियां) (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति।

- (14) [Placed in Library, See No. LT 270/17/19]

- (15) (एक) मौलाना अबुल कलाम आजाद इंस्टीट्यूट ऑफ एशियन स्टडीज, कोलकाता के वर्ष 2016-2017 के

वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) मौलाना अबुल कलाम आजाद इंस्टीट्यूट ऑफ एशियन स्टडीज, कोलकाता के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(16) उपर्युक्त (15) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 271/17/19]

(17) (एक) एशियाटिक सोसाइटी, कोलकाता के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) एशियाटिक सोसाइटी, कोलकाता के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(18) उपर्युक्त (17) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 272/17/19]

**THE MINISTER OF STATE OF THE MINISTRY OF POWER,
MINISTER OF STATE OF THE MINISTRY OF NEW AND
RENEWABLE ENERGY AND MINISTER OF STATE IN THE**

MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Skill Development and Entrepreneurship for the year 2019- 2020.

[Placed in Library, See No. LT 273/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Housing and Urban Affairs for the year 2019-2020.

[Placed in Library, See No. LT 274/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment, Forests and Climate Change for the year 2019-2020.

[Placed in Library, See No. LT 275/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY SHAMRAO DHOTRE): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan State Mission Authority Manipur, Imphal, for the year 2017-2018, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan State Mission Authority Manipur, Imphal, for the year 2017-2018.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 276/17/19]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Secondary Education Project Council, Ranchi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the

Jharkhand Secondary Education Project Council,
Ranchi, for the year 2017-2018.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 277/17/19]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Book Trust, India, New Delhi, for the year 2017-2018.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 278/17/19]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Rastriya Madhyamik Shiksha Abhiyan Kerala, Trivandrum, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rastriya Madhyamik Shiksha Abhiyan Kerala, Trivandrum, for the year 2017-2018.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 279/17/19]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Education Project Council, Ranchi, for the year 2016-2017, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkhand Education Project Council, Ranchi, for the year 2016-2017.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 280/17/19]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Goa, for

the year 2017-2018, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, Goa, for the year 2017-2018.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 281/17/19]

- (13)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Rastriya Madhyamik Shiksha Abhiyan Kerala, Trivandrum, for the years 2014-2015 to 2016-2017, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rastriya Madhyamik Shiksha Abhiyan Kerala, Trivandrum, for the years 2014-2015 to 2016-2017.

- (14) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 282/17/19]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Tamil Nadu Rashtriya Madhyamik Shiksha Abhiyan, Chennai, for the years 2014-2015, 2015-2016 and 2017-2018, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the Tamil Nadu Rashtriya Madhyamik Shiksha Abhiyan, Chennai, for the years 2014-2015, 2015-2016 and 2017-2018.

- (16) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 283/17/19]

- (i) A copy of the Annual Report (Hindi and English

- (17) versions) of the Jharkhand Education Project Council, Ranchi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jharkhand Education Project Council, Ranchi, for the year 2017-2018.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 284/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): I beg to lay on the Table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Corporate Affairs for the year 2019-2020.

[Placed in Library, See No. LT 285/17/19]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) to Section 23A of the Regional Rural Banks Act, 1976:-

S.O.983(E) published in Gazette of India dated 22nd February, 2019, regarding amalgamation of Pragathi Krishna Gramin Bank and Kaveri Grameena Bank as Karnataka Gramin Bank.

S.O.984(E) published in Gazette of India dated 22nd February, 2019, regarding amalgamation of Sarva U.P. Gramin Bank and Prathama Bank as Prathama U.P. Gramin Bank.

S.O.985(E) published in Gazette of India dated 22nd February, 2019, regarding amalgamation of Assam Gramin Vikash Bank and Langpi Dehangi Rural Bank as Assam Gramin Vikash Bank.

S.O.986(E) published in Gazette of India dated 22nd February, 2019, regarding amalgamation of Baroda Gujarat Gramin Bank and Dena Gujarat Gramin Bank as Baroda Gujarat Gramin Bank.

[Placed in Library, See No. LT 286/17/19]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) to Section 30 of the Regional Rural Banks Act, 1976:-

1. The Saurashtra Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018 published in Notification No. F. No. HO/PER/2018/3471 in Gazette of India dated 6th December, 2018.

2. The Saurashtra Gramin Bank (Employees') Pension Regulations, 2018 published in Notification No. F. No. HO/PER/2018/3471 in Gazette of India dated 6th December, 2018.
3. The Central Madhya Pradesh Gramin Bank (Officers and Employees) Services (Amendment) Regulations, 2018 published in Notification No. 488 in Gazette of India dated 12th December, 2018.
4. The Central Madhya Pradesh Gramin Bank (Employees') Pension Regulations, 2018 published in Notification No. 488 in Gazette of India dated 12th December, 2018.
5. The Mizoram Rural Bank (Officers and Employees) Service (Amendment) Regulations, 2018 published in Notification No. F. No. PSN-MRB/2018-19/01 in Gazette of India dated 4th January, 2019.
6. The Mizoram Rural Bank (Employees') Pension Regulations, 2018 published in Notification No. F. No. GZT-MRB/PSN/2018-19/01 in Gazette of India dated 4th January, 2019.
7. The Pallavan Grama Bank (Officers and Employees) Service (Amendment) Regulations, 2018 published in Notification No. F. No. PGB/service (Amendment) Regulations/2018-19 in Gazette of India dated 21st December, 2018.
8. The Pallavan Grama Bank (Employees') Pension Regulations, 2018 published in Notification No. F. No. PGB/Pension/2018-

19 in Gazette of India dated 21st December, 2018.

[Placed in Library, See No. LT 288/17/19]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

1. The Securities and Exchange Board of India (Employees' Service) (Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/15 in Gazette of India dated 8th May, 2019.
2. The Securities and Exchange Board of India (Foreign Portfolio Investors) (Third Amendment) Regulations, 2018 published in Notification No. SEBI/LAD-NRO/GN/2018/58 in Gazette of India dated 31st December, 2018.

[Placed in Library, See No. LT

288/17/19]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 469 of the Companies Act, 2013:-

1. The Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Amendment Rules,

2019 published in Notification No. G.S.R.343(E) in Gazette of India dated 1st May, 2019.

2. The Investor Education and Protection Fund Authority (Recruitment, Salary and other Terms and Conditions of Service of General Manager and Assistant General Manager) Amendment Rules, 2018 published in Notification No. G.S.R.1175(E) in Gazette of India dated 5th December, 2018.
3. The Investor Education and Protection Fund Authority (Form of Annual Statement of Accounts) Rules, 2018 published in Notification No. G.S.R.1023(E) in Gazette of India dated 11th October, 2018.
4. The Investor Education and Protection Fund Authority (Form and Time of Preparation of Annual Report) Rules, 2018 published in Notification No. G.S.R.1024(E) in Gazette of India dated 11th October, 2018.
5. The Investor Education and Protection Fund Authority (Recruitment, Salary and other Terms and Conditions of Service of Deputy General Manger, Private Secretary, Personal Assistant, Stenographer, Senior Secretariat Assistant and Junior Secretariat Assistant (JSA) Recruitment Rules, 2018

published in Notification No. G.S.R.793(E) in Gazette of India dated 21st August, 2018.

- (6) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) to (v) of (5) above.

[Placed in Library, See No. LT 289/17/19]

(7) A copy each of the following Notifications (Hindi and English versions) under Section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985:-

1. S.O.1350(E) published in Gazette of India dated 13th March, 2019, together with an explanatory memorandum declaring the substances, mentioned therein, salts and preparations thereof to be manufactured drugs.
2. S.O.1351(E) published in Gazette of India dated 13th March, 2019, together with an explanatory memorandum making certain amendments in Notification No. S.O.1055(E) dated 19th October, 2001.
3. S.O.1352(E) published in Gazette of India dated 13th March, 2019, together with an explanatory memorandum making further amendments in the list of psychotropic substances specified in the Schedule of the Narcotic Drugs and Psychotropic Substances Act, 1985.

4. The Narcotic Drugs and Psychotropic Substances (Amendment) Rules, 2019 published in Notification No. G.S.R.215(E) in Gazette of India dated 13th March, 2019.

[Placed in Library, See No. LT 290/17/19]

(8) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

1. G.S.R.1236(E) published in Gazette of India dated 27th December, 2018, together with an explanatory memorandum making certain amendments in the Notification No. 82/2017-Cus.(N.T.), dated 24th August, 2017.
2. The Courier Imports and Exports (Electronic Declaration and Processing) Amendment Regulations, 2019 published in Notification No. G.S.R.158(E) in Gazette of India dated 27th February, 2019.
3. The Courier Imports and Exports (Clearance) Amendment Regulations, 2019 published in Notification No. G.S.R.159(E) in Gazette of India dated 27th February, 2019.
4. The Sea Cargo Manifest and Transhipment (Amendment) Regulations, 2019 published in Notification No. G.S.R.165(E) in Gazette of India dated 27th February, 2019.
5. The Shipping Bill and Bill of Export (Forms) Amendment Regulations, 2019 published in Notification No.

G.S.R.239(E) in Gazette of India dated 25th March, 2019.

6. G.S.R.277(E) published in Gazette of India dated 1st April, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 12/97-Cus.(N.T.), dated 2nd April, 1997.
7. The Handling of Cargo in Customs Areas (Amendment) Regulations, 2019 published in Notification No. G.S.R.278(E) in Gazette of India dated 1st April, 2019.
8. The Shipping Bill (Electronic Integrated Declaration and Paperless Processing) Regulations, 2019 published in Notification No. G.S.R.326(E) in Gazette of India dated 25th April, 2019.
9. The Customs (Supplementary Notice) Regulations, 2019 published in Notification No. G.S.R.429(E) in Gazette of India dated 18th June, 2019.
10. S.O.1974(E) published in Gazette of India dated 18th June, 2019, together with an explanatory memorandum making certain amendments in two notifications, mentioned therein.

[Placed in Library, See No. LT 291/17/19]

(9) A copy each of the following Notifications (Hindi and English versions) under Section 24 of the Union Territory Goods and Service

Tax Act, 2017:-

G.S.R.74(E) published in Gazette of India dated 29th January, 2019, together with an explanatory memorandum seeking to notify the date on which the provisions of the Union Territory Goods and Services Tax (Amendment) Act, 2018 shall come into force.

G.S.R.366(E) published in Gazette of India dated 16th May, 2019, together with an explanatory memorandum seeking to notify amendment in Constitution of Authority for Advance Ruling in the Union Territories (without legislature).

G.S.R.367(E) published in Gazette of India dated 16th May, 2019, together with an explanatory memorandum seeking to notify Constitution of Appellate Authority for Advance Ruling in the Union Territories (without legislature).

G.S.R.463(E) published in Gazette of India dated 29th June, 2019, together with an explanatory memorandum seeking to specify retail outlets established in the departure area of an international airport, beyond the immigration counters, making tax free supply of goods to an outgoing international tourist, as class of person who shall be entitled to claim refund of applicable central tax paid on inward supply of such goods.

[Placed in Library, See No. LT 292/17/19]

(10) A copy of the Notification No. G.S.R.460(E) (Hindi and English versions) published in Gazette of India dated 29th June, 2019, together with an explanatory memorandum seeking to specify retail outlets established in the departure area of an international airport, beyond the immigration counters, making tax free supply of goods to an outgoing international tourist, as class of person who shall be entitled to claim refund of applicable central tax paid on inward supply of such goods under Section 166 of the Central Goods and Service Tax Act, 2017.

[Placed in Library, See No. LT 293/17/19]

(11) A copy of the Notification No. G.S.R.461(E) (Hindi and English versions) published in Gazette of India dated 29th June, 2019, together with an explanatory memorandum seeking to specify retail outlets established in the

departure area of an international airport, beyond the immigration counters, making tax free supply of goods to an outgoing international tourist, as class of person who shall be entitled to claim refund of applicable integrated tax paid on inward supply of such goods under Section 24 of the Integrated Goods and Service Tax Act, 2017.

[Placed in Library, See No. LT 294/17/19]

(12) A copy of the Notification No. G.S.R.464(E) (Hindi and English versions) published in Gazette of India dated 29th June, 2019, together with an explanatory memorandum seeking to exempt any supply of goods by a retail outlet established in the departure area of international airport, beyond the immigration counters, to an outgoing international tourist from the whole of the goods and services tax compensation cess under Section 13 of the Compensation Cess Goods and Service Tax Act, 2017.

[Placed in Library, See No. LT 295/17/19]

(13) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of Section 9A of the Customs Tariff Act, 1975:-

1. G.S.R.444(E) published in Gazette of India dated 23rd June, 2019, together with an explanatory memorandum seeking to extend the levy of definitive anti-dumping duty on the import of 'Ductile iron pipes', originating in, or exported from China PR upto and inclusive of 9th October, 2019.
2. G.S.R.449(E) published in Gazette of India dated 24th June, 2019, together with an explanatory memorandum seeking to levy definitive countervailing duty on import of new/unused pneumatic radial tyres with or without tubes and/or flap of rubber (including tubeless tyres) having nominal rim dia code

above 16” used in buses and lorries/trucks, originating in, or exported form the People’s Republic of China for a period of five years (with effect from 24.06.2019) based on recommendations of investigations conducted by the directorate General of Trade Remedies.

3. G.S.R.450(E) published in Gazette of India dated 24th June, 2019, together with an explanatory memorandum seeking to further extend the levy of anti-dumping duty till 09.07.2019 on imports of “Paracetamol”, originating in, or exported form the China PR, in pursuance of order of Hon’ble High Court of Gujarat dated 20.06.2019 in the matter of Special Civil Application No. 5278/2019.

12.05 hrs

[Placed in

STATEMENT BY MINISTER

No. LT

296/17/19]